

ITEM NO.1

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Arbitration (Civil) No(s).5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(IA No.24040/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 38688/2022 - APPLICATION FOR PERMISSION)

WITH

SLP(C) No. 13426/2021 (XIV)

(WITH IA No. 108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10358/2020 (XIV)

(WITH IA No. 35658/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 1990-1991/2019 in SLP(C) No. 10021-10022/2017 (XIV)

(WITH IA No. 107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 06-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SURYA KANT

Mr. Huzefa A. Ahmadi, Sr. Adv. (A.C.)

Mr. Pradhuman Gohil, Adv.

Ms. Taruna Singh Gohil, AOR

Ms. Ranu Purohit, Adv.

Mr. R. Vishnu Kumar, Adv.

Mr. Alapati Sahithya Krishna, Adv.

Ms. Anushka Shah, Adv.

Ms. Nooreen Sarna, Adv.

Mr. Rohan Sharma, Adv.

Ms. Sharukh Alam, Adv.

For Petitioner(s)

AP 5/22

Mr. K.K. Venugopal, AG

Mr. Abhishek Gupta, Adv.

Mr. Gunnam Venkateswara Rao, AOR

Ms. Ikshita Singh, Adv.

	Ms. Chinmayee Chandra, Adv. Mr. Kapil Raghav, Adv. Mr. Dishant Bhati, Adv.
SLP 13426/21	Mr. Tushar Mehta, SG Mr. S.B. Upadhyay, Sr. Adv. Mr. Tarkeshwar Nath, Adv. Mr. Lalit Mohan, Adv. Mr. Rameshwar Prasad Goyal, AOR
SLP 10358/20	Mr. Tushar Mehta, SG Mr. Udit Seth, Adv. Mr. Anil Seth, Adv. Mr. C. Kannan, Adv. Mr. Ravi Shankar, AOR
MA	Mr. Mayank Kshirsagar, AOR Mr. Abhishek Gupta, Adv. Mr. Suyash Gupta, Adv.
For Respondent(s) AP 5/22	Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Anish Dayal, Sr. Adv. Mr. Abhishek Birthray, Adv. Ms. Sonali Jaitley Bakshi, Adv. Mr. Jaiyesh Bakhshi, Adv. Mr. Ankit Tyagi, Adv. Ms. Radhika Malik, Adv. Ms. Rini Badoni, Adv. Ms. Sanjana Bakshi, Adv. Ms. Manmilan Sidhu, Adv. Ms. Sudiksha Saini, Adv. Ms. Ashima Chauhan, Adv. Ms. Anwasha Chaudhary, Adv. Mr. Adeem Ahmed, Adv. Mr. Gaurav Mishra, Adv. Mr. Tanmoy Nandi, Adv. Mr. P.V. Yogeswaran, AOR Mr. Sumit R. Sharna, Adv.
AP 5/22 (intervener)	Mr. K. Parameshwar, Adv. Mr. Kailas Bajirao Autade, AOR Mr. Prasad Hegde, Adv. Ms. Sregurupriya, Adv.
SLP 13426/21	Mr. Manu Sheshadri, Adv. Mr. Aveak Ganguly, Adv. Mr. Abhijit Lal, Adv. Ms. Pallavi Anand, Adv. Ms. Mithu Jain, AOR
SLP 10358/20	Mr. S.D. Singh, Adv. Mr. Rahul Kumar Singh, Adv. Ms. Meenu Singh, Adv.

Mr. Ram Kripal Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Ms. Shweta Sinha, Adv.
Mr. Siddharth Singh, Adv.
Mr. MR Prajwal, Adv.
Ms. Bharti Tyagi, AOR

SLP 10358/20
(R-2 intervener) Mr. R. Chandrachud, AOR
 Mr. Santosh Kumar Singh, Adv.
 Mr. D. Venkata Krishna, Adv.

SLP 10358/20
(Impleader) Mr. K.K. Venugopal, AG
 Mr. Siddhant Kohli, Adv.
 Mr. Santosh Kumar - I, AOR

MA Mr. Udit Seth, Adv.
 Mr. Anil Seth, Adv.
 Mr. C. Kannan, Adv.
 Mr. Ravi Shankar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments heard-in-part.

- 2 List the matters for further hearing tomorrow (7 April 2022) as part-heard matters.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**